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भारत सरकार / GOVERNMENT OF INDIA

व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY

बौद्धिक संपदा भवन / IP BHAWAN

चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,

घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 20/11/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4319013/ 03	Opp. No. AMD- 1166672	M/S. Y. J. TRIVEDI & CO. / RENEE COSMETICS PRIVATE LIMITED V/s M/S. HAPPY GUPTA	Venkatesan Rajamani, Asst. Registrar Rule 45(2)
02	4319014/ 03	Opp. No. AMD- 1166673	M/S. Y. J. TRIVEDI & CO. / RENEE COSMETICS PRIVATE LIMITED V/s M/S. HAPPY GUPTA	Venkatesan Rajamani, Asst. Registrar Rule 45(2)
03	4212905/ 05	Opp. No. AMD- 1017754	M/S. MAHTTA & CO. / ALCARE CHEMICALS INDIA PVT. LTD. V/s M/S. V RAVI / MICRO LABS LIMITED	Venkatesan Rajamani, Asst. Registrar Main Matter
04	4142665/ 29	Opp. No. AMD- 1008534	M/S. ROHIT JAIN, ADVOCATE / MR. RAKESH LASIRI S/O SHRI M.P. LASIRI V/s	Venkatesan Rajamani, Asst. Registrar Rule 46(2)

M/S. TAJ TRADE MARK / DINESH AHUJA

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	3617333/ 43	Opp. No. AMD- 1009196	M/S. G. D. BANSAL & ASSOCIATES / AR ASSOCIATES V/s M/S. SIM & SAN ADVOCATES / IBIBO GROUP PRIVATE LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter
06	3579378/ 29	Opp. No. AMD- 1018916	M/S. RAMESH G. SABAD / UMIYA FMCG PVT.LTD V/s M/S. MADAMSER & CO. / SHREE SANT KRIPA INTELLECTUAL	Abirama Sundara Vali M., Assistant Registrar Main Matter
07	3541370/ 30	Opp. No. AMD- 1008745	M/S. GAUTAM & COMPANY / SHAKILA BANO TRADING AS : RAO FOOD PRODUCTS V/s M/S. R.K. DEWAN & CO. / PARLE PRODUCTS PVT. LTD	Abirama Sundara Vali M., Assistant Registrar Main Matter
08	4165059/ 05	Opp. No. AMD- 1010139	M/S. G. D. BANSAL & ASSOCIATES / MAHESH GUPTA S/O. LATE. SH. RURMAL GUPTA V/s M/S. REXCIN PHARMACEUTICALS PVT LTD	Abirama Sundara Vali M., Assistant Registrar Main Matter



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4163061/05	Opp. No. AMD- 1008687	M/S. SHAILENDRA KUMAR GUPTA / VIJAY KUMAR SHARMA V/s M/S. SUN PHARMACEUTICAL INDUSTRIES LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter
02	3519787/05	Opp. No. AMD- 1008979	M/S. GAUTAM & COMPANY / VINOD JOSHI V/s M/S. SINGH & ASSOCIATES	Abirama Sundara Vali M., Assistant Registrar Main Matter
03	4135979/29	Opp. No. AMD- 1008992	M/S. K.C. PATEL & CO. / THE PANCHMAHAL DISTRICT CO-OPRATIVE MILK PRODUCERS UNION LTD. V/s M/S. R.K. DEWAN & CO. / SANGAMNER TALUKA SAHAKARI DUDH UTPADAK & PRAKARIYA SANGH LTD.	Abirama Sundara Vali M., Assistant Registrar Main Matter
04	4135979/29	Opp. No. AMD- 1009505	M/S. K.C. PATEL & CO. / THE PANCHMAHAL DISTRICT CO-OPRATIVE MILK PRODUCERS UNION LTD.	Abirama Sundara Vali M., Assistant

			V/s M/S. JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA. / BUNGE INDIA PRIVATE LIMITED	Registrar Rule 45(2)
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4149339/ 05	Opp. No. AMD- 1008893	M/S. Y. J. TRIVEDI & CO. / INTAS PHARMACEUTICALS LTD. V/s M/S. D. C. DANI & ASSOCIATES / HBC LIFE SCIENCES PVT. LTD.	Venkatesan Rajamani, Asst. Registrar Main Matter
06	3534691/ 19	Opp. No. AMD- 1008122	M/S. G. D. BANSAL & ASSOCIATES. / R.P. WOOD PRODUCTS PRIVATE LIMITED V/s M/S. BABU RAM SHARMA / LUXMI SAW MILLS	Venkatesan Rajamani, Asst. Registrar Main Matter
07	3534691/ 19	Opp. No. AMD- 1009005	M/S. G. D. BANSAL & ASSOCIATES. / R.P. WOOD PRODUCTS PRIVATE LIMITED V/s M/S. MARKS & RIGHTS / M/S PRESTIGE BOARD PRIVATE LIMITED	Venkatesan Rajamani, Asst. Registrar Main Matter
08	3537723/ 41	Opp. No. AMD- 1009736	M/S. S.A.BHATT, ADVOCATE / CAREERLINE EDUCATION FOUNDATION V/s M/S. S.SINGH & ASSOCIATES. / CAREER SOCIETY	Venkatesan Rajamani, Asst. Registrar Main Matter



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	3658179/ 32	Opp. No. AMD- 1014007	M/S. K.C. PATEL & CO. / PRSHANT MANEKLAL MEHTA PROPRIETOR OF NEER FOODS AND BEVERAGES V/s M/S. GAUTAM & CO. (TRADE MARKS ATTORNEYS) / XOTIK FRUJUS PVT LTD	Abirama Sundara Vali M., Assistant Registrar Rule 46 (2)
02	3507731/ 19	Opp. No. AMD- 998620	M/S. G.D.BANSAL / JINDAL SHAKTI CEMENT V/s M/S. ATUL KUMAR SAHUWALA. / RAKESH PASWAN S/O ARJUN PASWAN	Abirama Sundara Vali M., Assistant Registrar Rule 45 (2)
03	3507731/ 19	Opp. No. AMD- 1008032	M/S. TRADESAFE / CADILA PHARMACEUTICALS LTD. V/s M/S. INTTL ADVOCARE. / JINDAL STEEL & POWER LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter

04	3550878/ 35	Opp. No. AMD- 1008744	M/S. Y. J. TRIVEDI & CO. / MS. VRUSHTI CHHAYA, A SOLE PROPRIETOR OF MACRO INFO V/s M/S. R.K. DEWAN & CO. / DAMODAR JAGANNATH MALPANI	Venkatesan Rajamani, Asst. Registrar Main Matter
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	3523745/ 30	Opp. No. AMD- 1009631	M/S. K.C. PATEL & CO. / HARIBHAI R. KOROT PROPRIETOR OF GALAV DAIRY PRODUCTS V/s M/S. J.P. ASSOCIATES ADVOCATE. / CEREAL AGROTECH PVT. LTD.	Venkatesan Rajamani, Asst. Registrar Main Matter
06	3328227/ 30	Opp. No. AMD- 1013566	M/S. MANGLIDEVI JAIKISHAN BISHNOI V/s M/S. JAYA A MANGHWANI / CHOUDHARY ENTERPRISE	Venkatesan Rajamani, Asst. Registrar Rule 46 (2)



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	3078401/ 43	Opp. No. AMD- 911395	M/S. GAURAV SONI, ADVOCATE / MAHESH MANSHUKHLAL MEHTA V/s M/S. W. S. KANE & CO. / COX AND KINGS GLOBAL SERVICES PVT. LTD.	Venkatesan Rajamani, Asst. Registrar Main Matter
02	3078402/ 39	Opp. No. AMD- 974587	M/S. GAURAV SONI, ADVOCATE / MAHESH MANSHUKHLAL MEHTA V/s M/S. ANAND AND ANAND. / YATRA ONLINE PVT. LTD.	Venkatesan Rajamani, Asst. Registrar Main Matter

03	3903551/ 25	Opp. No. AMD- 967089	M/S. GAURAV SONI, ADVOCATE / VIJETA TEXFAB PRIVATE LIMITED V/s M/S. P. K. ARORA / KULBIR SINGH	Venkatesan Rajamani, Asst. Registrar Rule 45(2)
04	3373519/ 05	Opp. No. AMD- 1013792	M/S. B. D. SHUKLA & COMPANY / RAJENDRAKUMAR BHOGILAL MODI V/s M/S. VISHESH AND ASSOCIATES / INDCHEMIE HEALTH SPECIALITIES PVT LTD	Abirama Sundara Vali M., Assistant Registrar Main Matter

Sr. No.	Applicatio n/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	3373519/ 05	Opp. No. AMD- 1014151	M/S. B. D. SHUKLA & COMPANY / RAJENDRAKUMAR BHOGILAL MODI V/s M/S. V RAVI / MICRO LABS LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter
06	3373519/ 05	Opp. No. AMD- 1014942	M/S. B. D. SHUKLA & COMPANY / RAJENDRAKUMAR BHOGILAL MODI V/s M/S. KAYSER AND COMPANY. / BIOLOGICAL.E.LTD.	Abirama Sundara Vali M., Assistant Registrar Main Matter